

Name of the Corporate Debtor: Poets Lovers and Lunatics Motion Pictures Private Limited; Date of Commencement of CIRP: 06.10.2021; List of Creditors as on: 17.03.2023 Annexure-3

Summary of List of Operational Creditors (Government Dues)

| Name of Claimant | Details of Claim received | | Details of Claim admitted | | | | | | | Amount of Contingent Claim (Rs.) | Amount of any mutual dues, that may be set off (Rs.) | Amount of claim not admitted | Amount of Claim under Verification (Rs.) |
|--|---------------------------|----------------|--------------------------------|-------------------------|----------------------------------|-----------------------------|------------------------|---|---|----------------------------------|--|------------------------------|--|
| | Date of Receipt | Amount Claimed | Amount of claim admitted (Rs.) | Nature of claim | Amount covered by Security Asset | Amount covered by guarantee | Whether related party? | % of Voting Share in CoC, if applicable | | | | | |
| Government Department of State Tax, Maharashtra | 25.01.2021 | 2,47,13,271 | 2,47,13,271 | GST Dues for the period | - | - | No | - | - | - | - | - | - |
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That are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.

REKHA
 Digitally signed
 by REKHA
KANTILA
 KANTILAL SHAH
 Date: 2023.03.19
L SHAH 23:25:16 +05'30'



Rekha K. Shah
 Resolution Professional
 IBBI/IPA-001/IP-P00776/2017-2018/11349
 AFA Valid upto - 27.10.2023
 Date: 18.03.2023
 Place: Mumbai